

25

F. No. 13-07/CESTAT/CPIO-ND/VPP/2018
Customs Excise and Service Tax Appellate Tribunal
West Block No 2, R.K. Puram, New Delhi-110 066

ID No. 13-07/2018

Subject: Information under Right to Information Act 2005.


Sir/Madam,

Please refer to your RTI application No. NIL dated 05.02.2018, and our ID No. 13-07/2018, the information received from **Dy. Registrar (Admin)**, CESTAT New Delhi containing 20 page is enclosed herewith for your reference please.

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. -/- (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.


CPIO 09.3.2018
CESTAT, New Delhi
Date: 09.03.2018

To

1. Sh. Purushottam Lal Meena
Quarter No. 141, Block No. L/4/9,
Central Excise Colony, Shashtri Nagar,
Naranpura, Ahmedabad-380013

o/c



F.No. 33/RTI/Misc./CESTAT-ND/Admn.2016- Vol II
Customs Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi - 66

Q-1:
CR/31/18
24

Dated : 06.03.2018

I.D. No. 13-07/2018

Administration Section

Sub : Information sought under Right to Information Act, 2005

Sir,

With reference to the RTI application No. NIL dated 02.02.2018 filed by Shri P. L. Meena in CPIO I.D. No. 13-07/2018 DT. 8.2.2016 the point wise reply of the aforementioned application is as under:

1 a. copies of transfer orders issued from the year 2008 to till date in r/o LDC & UDC - 19 PAGES.

b. APAR is a confidential document coming under the purview of Official Secrets Act 1923. In as much the embargo under Clause (j) of Section 8 (1) of RTI Act, 2005 would apply to the demand of the applicant. The applicant is not entitled to get copies of the APARs and this request is rejected.

c. there is no transfer policy for CESTAT officials. Transfers of staff are being done on the administrative exigencies warrant and in public interest.

d and e - details of sanctioned strength, working strength and vacancy position of LDC & UDC working in all benches of CESTAT and the details for July and Aug'2017. -01 page.

Total - 20 pages.

Yours faithfully,



(Bineesh Kumar K.S.)
Deputy Registrar (Admn.)

To
CPIO/A.R., CESTAT, N. Delhi.

Point -
(a)

(28)

F.No.23(51)/Trans./CESTAT/Admn.2014
CUSTOMS EXCISE & SERVICE TAX
APPELATE TRIBUNAL
WEST BLOCK NO.2, R.K. PURAM,
NEW DELHI-110066.

Dated 25.10.2017

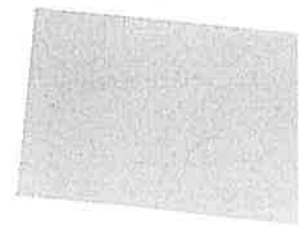
Sh. Harish, LDC presently posted at CESTAT, Chennai is hereby transferred and posted at CESTAT, Delhi.

Since, the transfer is being done on the request of the aforementioned official, he is not entitled for joining time and TA/DA etc, as per rules.


(A.Mohan Kumar)
Registrar

Copy to :

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. SPS to Sr. Member, CESTAT, Chennai
3. PA to Registrar, cESTAT, New Delhi
4. Deputy registrar, CESTAT, New Delhi
5. Assistant Registrar, CESTAT, Chennai
6. Official concerned
7. Accounts Office, CESTAT, New Delhi
8. Personal file/service book
9. Guard file/office copy



32
2

F. No. 23(51)/Trans./CESTAT/Admn.2014
Customs, Excise & Service Tax Appellate Tribunal
West Block - 2, R.K. Puram, New Delhi

Dated :06.09.2017

OFFICE ORDER

The following transfer/ postings are hereby ordered :

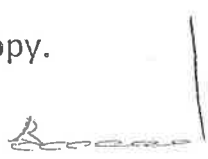
S. No.	Name	From	To
1.	Shri Devender, LDC	Mumbai	Delhi.
2.	Shri Ramesh, LDC	Delhi	Chandigarh

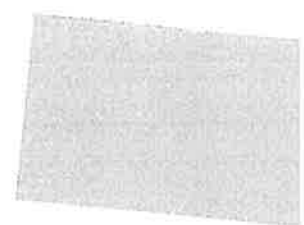
Since, the transfer is being done on the request of the aforementioned officials, they are not entitled for joining time or TA/DA etc, as per rules. The concerned H.O.O.'s are directed to relieve the officials on or before 29.09.2017.


(A.Mohan Kumar)
Registrar

Copy to :

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. SPS to Sr. Member, CESTAT, Mumbai/ Chandigarh
2. PA to Registrar, CESTAT, New Delhi
3. Deputy Registrar/ Assistant Registrar, CESTAT, Delhi/ Mumbai/ Chandigarh
4. The Pay and Accounts Officer, Ministry of Finance, CESTAT, New Delhi
4. Officials concerned.
5. The Accounts Officer, CESTAT, New Delhi
6. Personal file/Service Book/ Guard file/office copy.


(Bineesh Kumar K.S.)
Deputy Registrar (Admn.)



18.08.2017

OFFICE ORDER

Shri Purushottam Lal Meena, UDC, presently posted at CESTAT Ahmedabad is hereby transferred and posted at CESTAT Chennai with immediate effect.

He is entitled for TA/DA and joining time, as per rules.

This issue with the approval of Hon'ble President, CESTAT.


(A. Mohan Kumar)
Registrar

Copy to :

1. SPS to Hon'ble President, CESTAT, New Delhi
2. SPS to Sr. Member, CESTAT, Ahmedabad/ Chennai.
3. P.A. to Registrar, CESTAT, New Delhi
4. The Pay & Accounts officer, Ministry of Finance, Deptt. of Revenue, Delhi
5. The Assistant Registrar, CESTAT, Ahmedabad/ Chennai.
6. Official concerned
7. Accounts Officer, Cash Section, CESTAT, New Delhi
8. Personal file/ Service Book
9. Guard file/ Office copy

(4)
20

23(51)/Trans./CESTAT/Admn.2014
Customs, Excise & Service Tax Appellate Tribunal
West Block - 2, R.K. Puram, New Delhi

Dated :05.10.2016

OFFICE ORDER

LDCs
The following transfer/postings are hereby ordered :


S. No.	Name	From	To
1.	Ashish Kumar	Mumbai	Allahabad
2.	Amit	Mumbai	Delhi
3.	Mohit Yadav	Bangalore	Delhi
4.	Naveen Kumar	Bangalore	Delhi
5.	Jai Kishan	Kolkatta	Allahabad
6.	Krishan Kumar	Allahabad	Delhi

Since, the transfer is being done on the request of the aforementioned officials, they are not entitled for any joining time, TA/DA etc, as per rules. Concerned H.O.O. are directed to relieve them as and when the officials complete the assigned work.


(A.Mohan Kumar)
Registrar

Copy to :

1. SPS to Sr. Member, CESTAT, Mumbai/ Kolkatta/ Bangalore/ Allahabad.
2. PA to Registrar, CESTAT, new Delhi
3. Deputy Registrar/ Assistant Registrar, CESTAT, Delhi/ Mumbai, Kolkatta/ Bangalore/ Allahabad.
4. The Pay and Accounts Officer, Ministry of Finance, CESTAT, New Delhi
4. Officials concerned.
5. The Accounts Officer, CESTAT, New Delhi.
6. Personal file/Service Book/ Guard file/office copy.


(Bineesh Kumar K.S.)
Deputy Registrar (Admn.)

(B)
19

23(51)/Trans./CESTAT/Admn.2014
Customs, Excise & Service Tax Appellate Tribunal
West Block - 2, R.K. Puram, New Delhi

12.07.2016

OFFICE ORDER

1. Smt. B.S. Lakshmi, UDC presently posted at CESTAT Delhi is hereby transferred and posted at CESTAT Chennai.
2. Sh. P.F. Eby, UDC presently posted at CESTAT Chennai is hereby transferred and posted at CESTAT Bangalore .

The officials are directed to report to the concerned Assistant Registrar, CESTAT at the earliest.

Since, the transfer is being done on the request of the aforementioned officials, they are not entitled for joining time/ T.A., D.A as per rules.


(A.Mohan Kumar)
Registrar

Copy to :

1. SPS to Sr. Member, CESTAT, Chennai/ Bangalore .
2. P.A. to Registrar, CESTAT, New Delhi
3. The Pay & Accounts officer, Ministry of Finance, Deptt. of Revenue, Delhi
4. The Assistant Registrar, CESTAT, Delhi/ Chennai/ Bangalore ..
5. Officials concerned
6. Accounts Officer, Cash Section, CESTAT, New Delhi
7. Personal file/ Service Book
8. Guard file/ Office copy


(Bineesh Kumar K.S.)
Deputy Registrar (Admn.)


(6) 18

III(1)/Confl./CESTAT/95-II
Customs, Excise & Service Tax Appellate Tribunal
West Block No.II, R.K. Puram New Delhi -110 066.

Date : 29.12.2015

ORDER

With reference to the representation of Shri Arindam Saha dated 4.12.2015, the competent authority is pleased to cancel the transfer order of Shri Arindam Saha, UDC at CESTAT Kolkata to CESTAT Hyderabad on his promotion as Head Clerk vide order dated 23.11.2015 and retain him at CESTAT Kolkata in the promotion post, from the date, he assumes charge.


(A. Mohan Kumar)
Registrar

Copy to :

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Sr. Member, CESTAT, Kolkata/ Hyderabad
3. The Deputy Registrar/ Asstt. Registrar, CESTAT, Kolkata/ Hyderabad.
4. The Accounts Officer, CESTAT, New Delhi
5. The official concerned
6. Service Book/ Personal file
7. Guard file/ Office copy


29.12.15
Asstt. Registrar(Admn.)

Si
Alla
nde.
orth
l. to Re
Pay &
i
Mukesh G
nts Officer,
y/ C.T./ Con
al file/ Servic
le/ Office copy

(7) 17

F.No. 40(14)/CEGAT/92-RR
Customs, Excise & Service Tax Appellate Tribunal
West Block No.II, R.K. Puram New Delhi -110 066.

Date : 23.11.2015

ORDER

Consequent upon the recommendations of the Departmental Promotion Committee, following UDCs of the Tribunal are promoted to the post of Head Clerk on regular basis in the pay band of Rs. 9300-34,800/- and Grade Pay Rs. 4200/-, at the stations mentioned against each, with effect from the date he/ she takes over charge.

<u>Name of the Official</u>	<u>Place of posting</u>	
1	Shri Timir Baran Chakraborty	Kolkata
2	Shri D.S. Pal	Allahabad
3	Shri K.P. Singh	New Delhi
4	Shri Inderjit Purkit	Kolkata
5	Shri Vijay Kumar	Chandigarh
6	Shri Rakesh Kumar	New Delhi
7	Shri Ashutosh Kumar	Hyderabad
8	Ms. M.R. Tanuja	Chennai
9	Shri Arindan Saha	Hyderabad

On their promotion, Shri D.S. Pal, presently posted at CESTAT Delhi is directed to report for duty at CESTAT Allahabad on or before 01.12.2015 and Shri Vijay Kumar, presently posted at Delhi is directed to report for duty at CESTAT Chandigarh on or before 01.12.2015. Shri Arindan Saha, presently posted at CESTAT Kolkata and Shri Ashutosh Kumar, presently posted at CESTAT Mumbai are directed to report for duty at CESTAT Hyderabad on or before 14.12.2015.

Shri D.S. Pal and Shri Vijay Kumar stand relieved from the post of UDC w.e.f. 30.11.2015. Shri Ashutosh Kumar and Arindan Saha stand relieved from the post of UDC w.e.f. 11.12.2015.

The officials being transferred to new stations are entitled to joining time and T.A./ D.A as per rules.


(A.Mohan Kumar) 23/11/15
Registrar

Copy to :

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. The Pay & Accounts Officer, Ministry of Finance, Deptt. of Revenue, New Delhi.
3. Sr. Member, CESTAT, Chennai/Kolkata/ Mumbai/ Allahabad
4. The Deputy Registrar/ Asstt. Registrar, CESTAT, Delhi/ Mumbai/Kolkata/ Allahabad/ Chennai.
5. The Accounts Officer, CESTAT, New Delhi
6. The officials concerned
7. Library/ C.T. Section, CESTAT, New Delhi
8. Service Book/ Personal file
9. Guard file/ Office copy


23.11.15
Asstt. Registrar(Admn.)

(8) (16)

F.No. 40(11)/CESTAT/DPC/92-RR-II
Customs, Excise & Service Tax Appellate Tribunal
West Block No.II, R.K. Puram, New Delhi -110 066.

Date : 27.11.2015

ORDER

Consequent upon the recommendations of the Departmental Promotion Committee, following LDCs of the Tribunal are promoted to the post of UDC on regular basis in the pay band of Rs. 5200-20,200/- and Grade Pay Rs. 2400/-, at the stations mentioned against each, with effect from the date he/ she takes over charge.

	Name of the Official	Place of posting
1	Shri Pankaj Adhikary	Kolkata
2	Shri K.R. Bijesh	Bangalore
3	Shri Shashi Kumar Soni	Mumbai
4	Shri Sanjay Kr. Sharma	Mumbai
5	Shri Pramod Gopal Rao Chandekar	Mumbai
6	Shri Beer Singh	Delhi
7	Shri Manohar Lal	Delhi
8	Shri Anup Kumar	Delhi
9	Shri C.A. Jayaram	Hyderabad
10	Shri Mohan Singh	Chandigarh
11	Shri Manwar Singh	Delhi
12	Shri Bahadur Singh	Delhi
13	Shri K. UkkiraPandian	Chennai
14	Shri Rakesh Kumar Verma	Allahabad
15	Shri Suresh Kumar Kanojia	Mumbai
16	Shri Purushottam Lal Meena	Ahmedabad
17	Shri M. Nagraj	Bangalore
18	Shri Ram Chandra Saroj	Allahabad

On their promotion, Shri C.A. Jayaram, presently posted at CESTAT Ahmedabad is directed to report for duty at CESTAT Hyderabad on or

before 14.12.2015 and Shri Rakesh Kumar Verma, presently posted at CESTAT Delhi is directed to report for duty at CESTAT Allahabad on or before 14.12.2015.

The officials being transferred to new stations are entitled to joining time and T.A./ D.A as per rules.


(A.Mohan Kumar) 27/11/15
Registrar

Copy to :

(9) (15)

23(51)/Trans./CESTAT/Admn.2014
Customs, Excise & Service Tax Appellate Tribunal
West Block - 2, R.K. Puram, New Delhi

30.11.2015

OFFICE ORDER

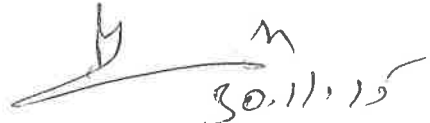
Shri Rajesh Kumar, LDC presently posted at CESTAT Delhi is hereby transferred and posted at CESTAT Chandigarh with immediate effect. Shri Rajesh Kumar is relieved of his duties at CESTAT Delhi w.e.f. 30.11.2015 (A/N) and directed to report for duty to the Assistant Registrar, CESTAT, 1st - 3rd floor, SCO No. 147-148, Sector 17-C, Chandigarh on 01.12.2015.

Since, the transfer is being done on request of Shri Rajesh Kumar, he is not entitled for joining time/ T.A., D.A as per rules.

(Mukesh Gupta)
Asstt. Registrar (Admn.)

Copy to :

1. SPS to Sr. Member, CESTAT, Chandigarh
2. P.A. to Registrar, CESTAT, New Delhi
3. The Pay & Accounts officer, Ministry of Finance, Deptt. of Revenue, Delhi
4. The Assistant Registrar, CESTAT, Delhi/ Chandigarh
5. Official concerned
6. Accounts Officer, Cash Section, CESTAT, New Delhi
7. Personal file/ Service Book
8. Guard file/ Office copy


30.11.15
Asstt. Registrar (Admn.)

(10) (14)

F.No. 40(11)/CESTAT/DPC/92-RR-II
Customs, Excise & Service Tax Appellate Tribunal
West Block No.II, R.K. Puram, New Delhi -110 066.

Date : 27.11.2015

ORDER

Consequent upon the recommendations of the Departmental Promotion Committee, following LDCs of the Tribunal are promoted to the post of UDC on regular basis in the pay band of Rs. 5200-20,200/- and Grade Pay Rs. 2400/-, at the stations mentioned against each, with effect from the date he/ she takes over charge.

	Name of the Official	Place of posting
1	Shri Pankaj Adhikary	Kolkata
2	Shri K.R. Bijesh	Bangaløre
3	Shri Shashi Kumar Soni	Mumbái
4	Shri Sanjay Kr. Sharma	Mumbai
5	Shri Pramod Gopal Rao Chandekar	Mumbai
6	Shri Beer Singh	Delhi
7	Shri Manohar Lal	Delhi
8	Shri Anup Kumar	Delhi
9	Shri C.A. Jayaram	Hyderabad
10	Shri Mohan Singh	Chandigarh
11	Shri Manwar Singh	Delhi
12	Shri Bahadur Singh	Delhi
13	Shri K. UkkiraPandian	Chennai
14	Shri Rakesh Kumar Verma	Allahabad
15	Shri Suresh Kumar Kanojia	Mumbai
16	Shri Purushottam Lal Meena	Ahmedabad
17	Shri M. Nagraj	Bangalore
18	Shri Ram Chandra Saroj	Allahabad

On their promotion, Shri C.A. Jayaram, presently posted at CESTAT Ahmedabad is directed to report for duty at CESTAT Hyderabad on or

Contd..2/-

(11)

13

-2-

before 14.12.2015 and Shri Rakesh Kumar Verma, presently posted at CESTAT Delhi is directed to report for duty at CESTAT Allahabad on or before 14.12.2015.

The officials being transferred to new stations are entitled to joining time and T.A./ D.A as per rules.


(A.Mohan Kumar) 27/12/15
Registrar

Copy to :

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. The Pay & Accounts Officer, Ministry of Finance, Deptt. of Revenue, New Delhi.
3. Sr. Member, CESTAT, Mumbai/Chennai/Kolkata/Bangalore/Ahmedabad/Allahabad/Hyderabad/ Chandigarh
4. The Deputy Registrar/ Asstt. Registrar, CESTAT, Delhi/ Mumbai/ Chennai/ Kolkata/ Bangalore/ Ahmedabad/ Allahabad/ Hyderabad/ Chandigarh
5. The Accounts Officer, CESTAT, New Delhi
6. The officials concerned
7. Library/ C.T. Section/ Computer section, CESTAT, New Delhi
8. Service Book/ Personal file
9. Web-site/Guard file/Office copy


27/12/15
Asstt. Registrar(Admn.)

Handwritten: F.No. 40(14)/CEGAT/92-RR

F.No. 40(14)/CEGAT/92-RR
Customs, Excise & Service Tax Appellate Tribunal
West Block No.II, R.K. Puram New Delhi -110 066.

12
12

Date : 23.11.2015

ORDER

Consequent upon the recommendations of the Departmental Promotion Committee, following UDCs of the Tribunal are promoted to the post of Head Clerk on regular basis in the pay band of Rs. 9300-34,800/- and Grade Pay Rs. 4200/-, at the stations mentioned against each, with effect from the date he/ she takes over charge.


Name of the Official Place of posting

1	Shri Timir Baran Chakraborty	Kolkata
2	Shri D.S. Pal	Allahabad
3	Shri K.P. Singh	New Delhi
4	Shri Inderjit Purkit	Kolkata
5	Shri Vijay Kumar	Chandigarh
6	Shri Rakesh Kumar	New Delhi
7	Shri Ashutosh Kumar	Hyderabad
8	Ms. M.R. Tanuja	Chennai
9	Shri Arindan Saha	Hyderabad

On their promotion, Shri D.S. Pal, presently posted at CESTAT Delhi is directed to report for duty at CESTAT Allahabad on or before 01.12.2015 and Shri Vijay Kumar, presently posted at Delhi is directed to report for duty at CESTAT Chandigarh on or before 01.12.2015. Shri Arindan Saha, presently posted at CESTAT Kolkata and Shri Ashutosh Kumar, presently posted at CESTAT Mumbai are directed to report for duty at CESTAT Hyderabad on or before 14.12.2015.

Shri D.S. Pal and Shri Vijay Kumar stand relieved from the post of UDC w.e.f. 30.11.2015. Shri Ashutosh Kumar and Arindan Saha stand relieved from the post of UDC w.e.f. 11.12.2015.

The officials being transferred to new stations are entitled to joining time and T.A./ D.A as per rules.


(A.Mohan Kumar) 23/11
Registrar

Copy to :

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. The Pay & Accounts Officer, Ministry of Finance, Deptt. of Revenue, New Delhi.

Contd..2/-

13

11

3. Sr. Member, CESTAT, Chennai/Kolkata/ Mumbai/ Allahabad
4. The Deputy Registrar/ Asstt. Registrar, CESTAT, Delhi/
Mumbai/Kolkata/ Allahabad/ Chennai.
5. The Accounts Officer, CESTAT, New Delhi
6. The officials concerned
7. Library/ C.T. Section, CESTAT, New Delhi
8. Service Book/ Personal file
9. Guard file/ Office copy

b
22.11.15
Asstt. Registrar(Admn.)

(14) 10

23(51)/Trans./CESTAT/Admn.2014
Customs, Excise & Service Tax Appellate Tribunal
West Block - 2, R.K. Puram, New Delhi

17.11.2015

OFFICE ORDER


1. Shri Krishan Kumar, LDC presently posted at CESTAT Chennai is hereby transferred and posted at CESTAT Allahabad with immediate effect.

The official is directed to report for duty to the Assistant Registrar, CESTAT, Allahabad on or before 30.11.2015.

2. Shri Arun Kumar, LDC presently posted at CESTAT Chennai is hereby transferred and posted at CESTAT Chandigarh.

The official is directed to report for duty to the Assistant Registrar, CESTAT, 1st - 3rd floor, SCO No. 147-148, Sector 17-C, Chandigarh on 01.12.2015.

Since, the transfer is being done on the request of the aforementioned officials, they are not entitled for joining time/ T.A., D.A as per rules.


(A. Mohan Kumar) 17/11/15
Registrar

Copy to :

1. SPS to Sr. Member, CESTAT, Chennai
2. P.A. to Registrar, CESTAT, New Delhi
3. The Pay & Accounts officer, Ministry of Finance, Deptt. of Revenue, Delhi
4. The Assistant Registrar, CESTAT, Chennai/ Allahabad/ Chandigarh
5. Officials concerned
6. Accounts Officer, Cash Section, CESTAT, New Delhi
7. Personal file/ Service Book
8. Guard file/ Office copy


17.11.15
Asstt. Registrar (Admn.)

(15) (9)

23(51)/Trans./CESTAT/Admn.2014
Customs, Excise & Service Tax Appellate Tribunal
West Block - 2, R.K. Puram, New Delhi

06.11.2015

OFFICE ORDER

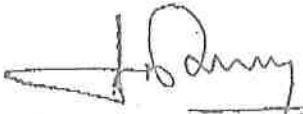
The following transfer and postings are ordered in administrative exigency and in public interest :

	Name of the officer	Designation	From	To
1	Shri P.J. Joseph	Sr.P.S.	Mumbai	Chandigarh
2	Shri Balbir Chand	Court Master	Delhi	Chandigarh
3	Shri Satish Kumar	Head Clerk	Delhi	Chandigarh
4	Shri Mohan Singh Rawat	LDC	Delhi	Chandigarh
5	Shri Des Raj	MTS	Delhi	Chandigarh

The aforementioned officials are directed to assume charge at the new station at the following address on or before 01.12.2015.

Customs Excise & Service Tax Appellate Tribunal
1st - 3rd floor, SCO No. 147-148, Sector 17-C
Chandigarh - 160 017.

The officials are entitled for T.A., D.A as per rules.


(A. Mohan Kumar) 6/11/15
Registrar

Copy to :

1. SPS to Hon'ble President, CESTAT, New Delhi
2. SPS to Hon'ble Shri M.V. Ravindran, Member (J), CESTAT, Mumbai
3. P.A. to Registrar, CESTAT, New Delhi
4. The Pay & Accounts officer, Ministry of Finance, Deptt. of Revenue, Delhi
5. The Deputy Registrar, CESTAT, Mumbai
6. Officials concerned
7. Accounts Officer, Cash Section, CESTAT, New Delhi
8. Copy taking/ Computer/ Library, CESTAT, New Delhi
9. Personal file/ Service Book
10. Guard file/ Office copy


Asstt. Registrar (Admin) 6/11/15

(16) (A)

F. No. 23(51)/Trans/CESTAT/Admn./2014
Customs, Excise Service Tax Appellate Tribunal
West Block-2, R. K. Puram, New Delhi-66

Dated : 20/10/2015

OFFICE ORDER

I am directed to convey the following posting/transfer order :

The Hon'ble Registrar/H.O.O. is pleased to make the transfer and posting orders in respect of Shri Ram Chandra Saroj, LDC from CESTAT Bangalore to CESTAT Allahabad, with immediate effect, in administrative exigency and in public interest.

The above named official is entitled for TA/DA as per rules.


(Mukesh Gupta)
Assistant Registrar (Admn)

Copy to

1. SPS to Hon'ble President, CESTAT New Delhi
2. SPS to Sr. Member CESTAT Bangalore
3. PA to Registrar CESTAT New Delhi
4. The Pay & Account officer, Ministry of Finance, Deptt of Revenue, Delhi
5. The Deputy Registrar, CESTAT Bangalore
6. A.R. CESTAT Allahabad
7. Account Officer, CESTAT New Delhi
8. Shri Ram Chandra Saroj, LDC, CESTAT Bangalore
9. Guard file/Office Copy

(17) (9)

23(51)/Trans./CESTAT/Admn.2014
Customs, Excise & Service Tax Appellate Tribunal
West Block - 2, R.K. Puram, New Delhi

04.09.2015

OFFICE ORDER

The following transfer and postings are ordered in administrative exigency and in public interest with immediate effect :

	Name of the official	Designation	From	to
				CESTAT
1.	Shri Mongleshwar Mondal	Sr.P.S.	Kolkata	Allahabad
2.	Shri Dheeraj Lal	Court Master	Delhi	Allahabad
3.	Smt. Kamala	Steno Gr. II	Delhi	Allahabad
4.	Shri Deepak Kumar	UDC	Delhi	Allahabad
5.	Shri Sunil Kumar Das	MTS	Delhi	Allahabad

The aforementioned officials are directed to assume charge at the new station at the following address on or before 28.09.2015.

Room No. 210 & 220, 2nd Floor
Office of the Commissioner of Central Excise
Customs & Service Tax
38, M.G. Marg,
Allahabad - 211 001.

The officials are entitled for T.A., D.A as per rules.


(A. Mohan Kumar)
Registrar

Copy to :

1. SPS to Hon'ble President, CESTAT, New Delhi
2. SPS to Sr. Member, CESTAT, Kolkata
3. P.A. to Registrar, CESTAT, New Delhi
4. The Pay & Accounts officer, Ministry of Finance, Deptt. of Revenue, Delhi
5. The Deputy Registrar, CESTAT, Kolkata
6. Officials concerned
7. Accounts Officer, Cash Section, CESTAT, New Delhi
8. Caretaking/ Computer/ Library, CESTAT, New Delhi
9. Personal file/ Service Book
10. Guard file/ Office copy


Asstt. Registrar (Admn.)

(18)
(6)

27/33/Trns/C&D/CESTAT/Admn./2011
Customs Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi - 66.

Dated : 24.08.12

OFFICE ORDER

Smt. B.S. Lakshmi, UDC, CESTAT, Bangalore is hereby transfer from CESTAT Bangalore to CESTAT, New Delhi, with immediate effect.

She is not entitled for TA/DA, joining time related to transfer as it is her personal request for transfer.

This issue with the approval of Hon'ble President, CESTAT.


(S. Chandran)
Registrar

Copy to :

1. SPS to President, CESTAT, New Delhi
2. SPS to Hon'ble Member (Judicial), CESTAT, Bangalore
3. PA to Registrar/Dy. Registrar, CESTAT, New Delhi
4. The Assistant Registrar, CESTAT, Bangalore
5. Accounts Section, CESTAT, New Delhi
6. Officials concerned
7. Service Book/Personal File
8. Office Copy/Guard File

(19) (15)

(12)

F.No. 27(33)/Transf.-Ref./C&D/CESTAT/Admn-07

Customs, Excise & Service Tax
Appellate Tribunal
West Block-2, R.K. Puram,
New Delhi-110066

Dated: 23/09/2008

OFFICE ORDER

The following officials are transferred in public interest with immediate effect:

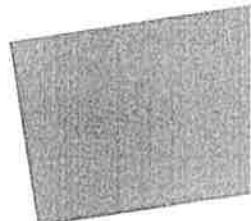
- i) Shri P. L. Meena, LDC, CESTAT, Mumbai is hereby transferred from CESTAT, Mumbai to CESTAT, Ahmedabad.
- ii) Shri G. K. Meena, UDC is hereby transferred from CESTAT, Ahmedabad to CESTAT, New Delhi.

They are entitled for TA/DA and joining time as per rules.


(S. CHANDRAN)
Registrar

To:

1. The concerned official.
2. SPS to Hon'ble President/Vice President/Member Judicial, CESTAT, New Delhi/Mumbai/Ahmedabad.
3. Deputy Registrar/Assistant Registrar, CESTAT, New Delhi.
4. Assistant Registrar, CESTAT, Mumbai/Ahmedabad.
5. Guard file/office copy.



Point - d - e

(u)

RTI ID No 13-07/2018

With reference to RTI ID NO. 13-07/2018, the required information in respect of question d and e is as under

d

	Sanctioned strength	Working Strength	Vacancy
UDC	40	29	11
LDC	50	42	08

e

	Sanctioned strength		Working Strength		Vacancy	
	July 17	Aug 17	July 17	Aug17	July17	Aug17
UDC	40	40	30	30	10	10
LDC	50	50	43	41	07	09

3

F. No. 13-07/ CESTAT/CPIO-ND/VPP/2018
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 13-07/2018

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

Please refer to RTI application of Shri/Smt. Purushottam Lal Meena (No.NIL dated 05.02.2018) under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. **13-07/2018** is forwarded herewith to you as **CPIO** under section 5(4), with request to provide the correct and para wise information/inspection on or before **20.02.2018** directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

If the information is not with your section or you, please reply from where it may be retrieved, without delay within 05 days.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

Encl: As above.

[Signature]
CPIO 08/2/18
CESTAT New Delhi
Date: 08.02.2018

For Compliance to:

1. DR (Admin.)

Copy to:

Sh. Purushottam Lal Meena
Quarter No. 141, Block No. L/4/9,
Central Excise Colony, Shashtri Nagar,
Naranpura, Ahmedabad- 380013

dc

[Signature]
2/2/18

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI-110066
26 FEB 2018
SIGN (DISPATCH SECTION)

APPLICATION FOR SEEKING INFORMATION UNDER THE RIGHT TO INFORMATION ACT-2005

2

Application ID No. : _____ (For office use, CESTAT)

To

CPIO ID- 18-07/2018

**The Central Public Information Officer
Customs Excise Service Tax Appellate Tribunal,
West Block No. 2,
R. K. Puram, NEW DELHI.**

1. Name of the Applicant : **Purushottam Lal Meena**
2. Address : **Quarter No. 141, Block No. L/4/9,
Central Excise Colony, Shashtri Nagar,
Naranpura, Ahmedabad - 380 013.**
3. Particulars of information
- (a) Concerned Office/Department : **Customs, Excise & Service Tax Appellate Tribunal,
West Block. 2, R.K. Puram,
New Delhi - 110066.**
- (b) Particulars of information required :
1. Please provide the copies of all documents and all note sheets of the following cases:-
- (a) **Copies of transfer orders issued from the year 2008 to till date, for transfer of LDC & UDC .**
- (b) **All Copies of my ACRs/APARs from the year 2008 to till date.**
- (c) **Please provide Transfer policy made by CESTAT in respect of LDC and UDC (Group "C" Staff) from the year 2008 till date**
- (d) **Please provide the Present Sanction Strength, Working Strength & Vacancy Position of LDC and UDC working in all Benches of CESTAT.**
- (e) **Please provide the position of Sanction Strength, working strength and vacancy position of LDC and UDC working in all Benches of CESTAT as it stood in the month of July and August -2017.**
4. Format in which information is required : **As per rules.**

Recd
05/02/18

5. Mode of delivery expected
(ordinary post, speed post, by
courier, by hand, through
internet or e-mail, by fax etc.).
Additional fee may be charged
to cover the cost of delivery.

: As prescribed rules, however requested by
Speed Post.

6. I state that the information sought FOR does not fall within the restrictions contained in section 8 and 9 of the Act and to the best of my knowledge it pertains to your office/ The Registrar, overall in-charge of Administration.


7. I also state that I am a citizen of India and I am eligible to seek information under the Right to Information Act 2005.

8. A Postal Order No. 39F 441074 dated 06-11-2017 for Rs. 10-00 is enclosed for fee prescribed under Right to Information Act, 2005.

9. A Postal Order No. 4311 003637, 8461 078524 date 02-02-2018 for Rs. 200 is enclosed towards payment for copies as requested in the RTI Application.

Place: Ahmedabad

Date : 02/02/2018.


(Name & Signature)

(Purushottam Lal Meena)

Quarter No. 141, Block No. L/4/9,
Central Excise Colony, Shashtri Nagar,
Naranpura, Ahmedabad – 380 013.

E-mail address: plmeena81@gmail.com

Mb. No. 09601050871